

COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 303 OF 2016 &
IA NO. 633 OF 2016

Dated: 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

Jindal Stainless (Hisar) Ltd. ... Appellant(s)
Vs. ...
Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Abiha Zaidi
Ms. Tanesha S. Singh

Counsel for the Respondent(s) : Ms. Nikita Choukse
Mr. Krishna Dayama for R-3

ORDER

The matter could not reach the Bench.

As agreed by learned counsel for the parties, list this matter for hearing on **16.09.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj